States/Union Territories due to the delay in the completion of pre-implementation formalities like issuance of Government Guarantee, signing of loan-cum-grant agreement, amendment of the Federation Byelaws, etc. However, after the launching of the programme, the progress has been generally, though not uniformly, good.

(c) By August, 1985, 112 Anand Pattern Village Dairy Cooperative Societies were organised in Sikkim. The project has provided a channel for marketing milk. The milk production has also increased.

[Translation]

Allotment of Plots for Coal Depots by DDA

- 1123. SHRI BHARAT SINGH: Will the Minister of URBAN DEVELOP-MENT be pleased to state:
- (a) whether it is a fact that on the recommendation of the Delhi Administration DDA has allotted plots of land on lease basis for coal depots to make coal available to the Card holders in the colonies constructed by it in Delhi?
- (b) if so, the number of such coal depots; and
- (c) whether it is also a fact that the said sizes of these plots are not equal and if so, the reasons therefor and the criteria adopted for fixation of premium of land for coal depots allotted by DDA on lease basis?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BALBIR SINGH): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Civic Amenities in Phulwari Sheriff (Patna)

1124. SHRI C P. THAKUR: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether Phulwari Shariff (Patna) lacks civic amenities; and
- (b) if so, whether Government propose to include that town for development under the scheme of Integrated Development of small medium towns?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). It has not come to the notice of this Ministry as to whether Phulwari Sheriff (Patna) lacks civic amenities. The project report for this town has not so far been received from the Government of Bihar.

New Vegetable Oil Policy

- 1125. SHRI JAI PRAKASH AGARWAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) whether it is a fact that the formulation of new national vegetable oil policy is under consideration of the Government; and
- (b) the steps under consideration of Government to encourage the output of oil seeds in the country?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO): (a) The National Oilseeds and Vegetable Oils Development Board is considering formulation of a national oilseeds and vegetable oils policy.

- (b) The steps taken and under consideration of Government to encourage the output of oilseeds in the country are as follows:
 - (i) Implementation of the National Oilseeds Development Project, covering special project on groundnut, rapes eed/mustard, soyabeen and sunflower, besides incentive development work on other oilseeds The programme, inter-alia, aims at the develop-